ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

TP No. 19/397/398/GB/2016 (CP No. 182/2014)

Basudev Bagchi & Others

- Petitioners

-Versus-

Sashi Kumar Tea Co.Pvt.Ltd. & Others

- Respondents

PRESENT

Hon'ble Mr. Justice P K Saikia, Member (J).

Date of hearing: 30.01.2017

Name of the Company	
Under Section	397/398

SI.	Name	&	Designation	of	Appearing on behalf of	Signature
No.	Authorized Representative (IN			(IN		with date
	CAPITAL LETTERS)					

ORDER

Petitioners are represented by Mr.S.K.Deori, Mr.S.A.Sikdar and Ms. Somila, Advocates. On the other hand, respondents are represented by Mr S.Sancheti, Advocate.

Mr. Deori argued the case on behalf of the petitioners and he concluded his argument as well. Mr. S.Sancheti. learned counsel for the respondents canvased argument on behalf of his clients, but same could not be concluded today.

List the matter tomorrow (31.01.2017) for further argument.

MEMBER (JUDICIAL)
NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH: GUWAHATI.

Samir.